

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
ORIGINAL APPLICATION NO. 104/2022 (SZ)**

IN THE MATTER OF:

Girish NP

...APPLICANT

Versus

State of Karnataka and others

...RESPONDENTS

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Filed by:-



Date :- 30.11.2022

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SPOT INSPECTION REPORT ON BEHALF OF THE DEPUTY COMMISSIONER, BANGALORE RURAL DISTRICT, KARNATAKA (RESPONDENT NO. 6)

MOST RESPECTFULLY SHOWETH:

1. In respect of this Hon'ble Tribunal's directions passed in the present matter vide order dated 01.11.2022 Nagarakere lake and Cikkatumakuru Lake (MajaraHosalli Lake) were inspected by the answering Respondent along with following officers:

- | | | |
|----|-----------------------|--|
| 1 | Smt. R.Shalini | Project Director, DUDC. |
| 2 | Sri. R.Suresh | Executive Engineer, DUDC. |
| 3 | Sri. Rajashekara.S | Environmental Officer, KSPCB. |
| 4 | Sri Hanumegowda | Deputy Director, Land Records. |
| 5 | Sri. Pampapathi | Executive Engineer, Panchayath Raj Engineering. |
| 6 | Smt. Pavithra | Executive Engineer, KUWS&DB. |
| 7 | Sri.Srinath Gowda | Executive Officer, Taluk Panchayath Doddaballapur. |
| 8 | Sri. Shivashankar K.G | Commissioner, CMC Doddaballapur |
| 9 | Smt. Mohanakumari | Tahshildar, Doddaballapur Taluk. |
| 10 | Sri. Manjunath | Assistant Executive Engineer, Minor Irrigation. |
| 11 | Sri. Muniraju | Chief Officer, TP Bashettihalli. |

2. The present Applicant, Sri Girish N.P. was also present and they have made the allegations with respect to the case. During Inspection following observations were made:

Details of the Catchment area of Nagarakere Lake

3. Nagarakere Lake is located at Doddaballapura City at Sy No. 6,16,67,53,62 coming under City Municipal Council limits of Doddabalapura CMC, Bengaluru Rural District. Nagarakere lake area falls in Arkavathi River sub basin. The total area of the Nagarakere Lake is 173 Acres as per the records of ADLR, Doddaballapur Taluk. Nagarakere lake is under control of Department of Minor Irrigation, Government of Karnataka. The details with respect to inlet and outlet points to the lake is detailed below;

- The said lake is having 11 inflow drains.
- Major inflow to the lake is from Arkavathi River flow from Nandi Hills. This Arkavathi river natural nala is entering into the Nagarakere lake from northern side of the lake.
- Towards western side there are about 8 inlet drains to the lake.
- These inlets are carrying the rain water along with sewage from the missing links and unsewered area falling within CMC Doddaballapura limits.
- 2 inlet drains are located towards Eastern side of the lake which allows rain water from villages and

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agriculture field to enter into the lake.

- The Lake is having 2 outflow weirs at southern side of the lake. The overflow through the said outflow weirs flowing through natural nala ultimately enters to Chikkatumakuru Lake and in turn to Hesaraghatta Lake.
- It is observed that UGD machine holes are constructed and sewer network is laid inside the lake.
- There is no fencing of the lake.
- The Applicant has alleged that there is entry of sewage to the lake through storm water drains, CMC Doddaballapur has laid the sewer line inside the lake. Due to which the lake water is contaminated. There is growth of weeds inside the lake.

Details of the Catchment Area of Chikkatumakuru Lake

4. Chikkatumakuru Lake is located at Chikkatumakuru Village, Majarahosahalli Grama Panchayath, Doddaballapura taluk at Sy No. 28 of Chikkatumkuru village area of 10 acres 36 guntas, Sy No. 35 of Majarahosahalli village area of 71 acres(37 acres area handed over to CMC Doddaballapur for STP), Sy No. 04 of Veerapura village area of 31 acre 35 guntas as per the records of ADLR, Doddaballapur Taluk. Chikkatumakuru Lake comes under Majarahosahalli Grama Panchayath of Doddabalapura taluk, Bengaluru Rural District. The following was observed during the inspection:

- The lake is having 2 inflow drains.

- Major inflow to the lake is from waste weir of Nagarkere lake of northern side joining the natural nala.
- The untreated sewage from Bashettihalli Town Panchayath area is entering the lake through natural nala because the STP has not been constructed to treat the sewage generated from Bashettihalli Town Panchayath limits.
- There is no fencing of the lake.
- CMC Doddaballapur has established 12 MLD capacity oxidation pond method sewage treatment plant to treat the sewage generated from CMC Doddaballapur limit at Chikkatumakuru lake area. The extent of the area is 37 acres.
- The STP was operating at the time of inspection.
- Aerators have been installed in the Flocculation ponds.
- The treated sewage water from the 12 MLD STP is discharged into Chikkatumakuru lake.
- The Applicant alleged that the sewage treatment technology is old conventional method and the sewage is not treated properly and the same is discharged into the lake. Further informed that there is entry of industrial effluent through natural nala.

Remedial measures:

5. The following remedial measures are being undertaken by the various authorities:

- The City Municipal Council, Doddaballapur has taken steps for shifting sewer line and 37 machine holes



- provided inside the lake under Amruth Nagarothnana Phase-4 Project at estimated cost of Rs. 2.78 Crores.
- The City Municipal Council, Doddaballapur has to conduct survey of missing links and also take measures for providing UGD network to the unsewered area.
 - The Minor Irrigation Department has to take the jungle clearance all around the Nagarakere lake. Jungle clearance will be finished within 6 months.
 - The Minor Irrigation Department has to take the Nagarakere tank survey and remove the encroachments.
 - The Minor Irrigation Department has to take the steps to provide fencing to Nagarakere lake.
 - As soon as the CMC Doddaballapur shifts the sewer network and machine holes from the Nagarakere lake bed, Minor Irrigation department has to take rejuvenation and beautification of lake.
 - Bashettihalli Town Panchayath has to take immediate steps to collect the entire domestic sewage generated within its Panchayath limits and make provision for treating the same by providing the required capacity of Sewage Treatment Plant.
 - CMC Doddaballapur has to take measures for upgradation of STP with latest technology to achieve the treated sewage water quality to meet the standards.
 - KSPCB authorities have to conduct detailed survey of industries and submit the status report with respect to waste water treatment facilities and initiate the actions against violating industries.



- The Panchayath Raj Engineering Department has to take the tank survey and remove the encroachments in respect of Chikkatumakuru lake.

Directions have been given to all the concerned Departments to take measures as above.


RESPONDENT NO. 6
DEPUTY COMMISSIONER
BANGALORE RURAL DISTRICT

THROUGH


DARPAN KM

DARPAN KM
ADVOCATE FOR RESPONDENT NO. 6

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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AFFIDAVIT

I, R. Latha, W/o Lokesh, aged about 48 Years, working as Deputy Commissioner and District Magistrate, Bangalore Rural District, Karnataka do hereby solemnly affirm and state as under:

- 1. That I the Respondent No. 6 in the above mentioned Original Application and being fully conversant with the facts and circumstances of the case, I am competent to swear this affidavit.
- 2. That I have gone through the accompanying Report, drafted on my instructions. I say that the contents thereof are true and correct to the best of my knowledge and belief. Annexures are true copies of their respective originals.

R. Latha
 Deputy Commissioner,
 DEPONENT
 Bangalore Rural District

VERIFICATION:

I, the above named deponent do hereby verify that the contents of my affidavit are true and correct to the best of my knowledge and belief, no part of which is false and nothing material has been concealed therefrom.

Verified at *Doddaballapur* on this *29th* day of *November*, 2022.

DODDABALLAPUR-561 203.

NO. OF CORRECTION. *MILK*

R. Latha
 Deputy Commissioner,
 DEPONENT
 Bangalore Rural District

Solemnly Affirmed, Sworn to before me
on.... *29th* day of *NOV*..... 20 *22*

A.R. Sampath Kumar

A.R. SAMPATH KUMAR,
B.Sc.,LL.B.,
ADVOCATE / NOTARY
No 706, Gandhinagar, DODDABALLAPUR
Mobile 9844370985

